

THE HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Imphal, the 29th November, 2017

No.HCM/Misc-89/2013-A&E/

It is hereby notified to all the litigants and visitors that while entering the Court room, their mobile phones are to be kept on switch off mode to avoid any kind of disturbances during the Court proceedings failing which their mobile phones will be confiscated immediately.

Further, all learned Members of the Bar are also requested to keep their mobile phones in silent mode

By Order etc.

(A. GUNESHWAR SHARMA)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. HCM/Misc-89/2013-A&E/ 74459-72 Imphal, the 29th November, 2017

Copy to:

1. The Registrar (Judl.)/(Admn.)/(Vigilance), High Court of Manipur.
2. The President, High Court Bar Association of Manipur (HCBAM).
3. The President, All Manipur Bar Association (AMBA).
4. The Jt. Registrar (Admn.), High Court of Manipur.
5. The Deputy Registrar (Judl.)/(Accounts/Planning)/(Admn. PM&P), High Court of Manipur.
6. The Principal Secretary to Hon'ble the Acting Chief Justice, High Court of Manipur for kind information to His Lordship.
7. The Assistant Registrar (I/II/III), L.R.O./ Sr. Grade Stenographer, High Court of Manipur.
8. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh for kind information to His Lordship.
9. All the Private Secretaries, High Court of Manipur.
10. All the Court Managers, High Court of Manipur.
11. The System Analyst, High Court of Manipur for uploading the same in the official websites for information of the general public.
12. All the Superintendents/Stamp Reporter/Programmer, High Court of Manipur.
13. Guard File/Concerned file.
14. Notice Board.

A. Guneshwar Sharma

REGISTRAR GENERAL
HIGH COURT OF MANIPUR
